

Phullan And 3 Others Vs State Of U.P.

Court: Allahabad High Court, Lucknow Bench

Date of Decision: Nov. 9, 2023

Acts Referred: Code Of Criminal Procedure, 1973 â€” Section 207, 313

Indian Penal Code, 1860 â€” Section 34, 307, 308

Arms Act, 1959 â€” Section 25

Evidence Act, 1872 â€” Section 27

Hon'ble Judges: Renu Agarwal, J

Bench: Single Bench

Advocate: Imtiyaz Murtaza, Sumit Kumar Srivastava

Final Decision: Dismissed

Judgement